

and subsidies to agriculturists to buy tractors, pumping sets and for other agricultural development works during 1969-70 and 1970-71 so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : Under the procedure in vogue, all Central Assistance is to be released to the State Government in block loans and grants for the Annual Plan as a whole and is not to be released to any individual programme or scheme. Hence the question of giving Central assistance for a specific scheme does not arise.

Enquiry by C. B. I. into Import of RS-09 Tractors

750. SHRI KEDAR NATH SINGH :
SHRI D. AMAT :
SHRI HIMATSINGKA :

Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 3383 on the 20th August, 1970 and state :

(a) whether any C. B. I. or other probe has been ordered into the large-scale imports of defective RS-09 tractors from East Germany and if not, the reasons therefor ; and

(b) the number of such tractors lying out of use in different States and the extent of spares-imports required therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Government of India has appointed a Committee of Technical Experts to verify and inspect the records relating to the tests conducted on RS-09 tractors in 1965. Further appropriate action will be taken in the matter in the light of the findings of this Committee.

(b) The information is being collected from the concerned State Agro-Industries Corporations and will be laid on the Table of the Sabha after it is received.

Deep-Sea Fishing under Private Sector

751. SHRI VASUDEVAN NAIR : Will

the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Tatas and the Union Carbides and many other firms are now planning to go for deep-sea fishing ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Yes, Sir. Twelve firms are participating in a Scheme for establishment of deep sea fishing projects in the country with imported and indigenous vessels. The main terms and conditions of the Scheme are that one vessel should be constructed in an indigenous ship-building yard for every two vessels imported and that export of fish to the extent to twice the value of the imported vessels within a period of seven years should be guaranteed. Thirty vessels will be imported under the Scheme and 15 vessels constructed indigenously.

Messers Tata Oil Mills Ltd. and Messrs Union Carbide India Ltd. are among the participating firms. A public sector undertaking, Kerala Fisheries Corporation, is also participating in the scheme.

Pre-Investment Survey by U.N. Development Programme for Construction of Fishing Harbour

752. SHRI VASUDEVAN NAIR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the progress made so far in regard to the pre-investment survey undertaken by the U.N. Development Programme for the construction of fishing harbours in India ;

(b) the total expenditure so far incurred in this respect ; and

(c) when the survey is expected to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Project has so far completed economic studies and detailed engineering surveys and soil mechanics investigations at Malpe, Honnavar, Ratnagiri,